

DIVISION BENCH

O-120

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1086(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th April,
2021, 10:30 A.M**

Name of the Company	JATASHIV OVERSEAS PVT. LTD. Vs. VINEET OILS PVT. LTD.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/ Pr.CA appeared through Video Conferencing:

- | | | |
|----------------------------------|---|----------------------------|
| 1. Mr. Shailendra Jain, Advocate |] | For the Financial Creditor |
| 2. Ms. Swati Agarwal, Advocate |] | |
| 1. Mr. Susanta Dutta, Advocate |] | For the Corporate Debtor |
| 2. Mr. Tapas Kumar Das, Advocate |] | |

ORDER

Mr. Shailendra Jain alongwith Ms. Swati Agarwal, Ld. Counsel present for the Financial Creditor. Mr. Susanta Dutta alongwith Mr. Tapas Kumar Das, Ld. Counsel present for the Corporate Debtor.

2. Pleadings are complete in the matter. List this matter for admission on 06.07.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

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